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Title: Election of one member from Lok Sabha to the Committee on Public Undertakings.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to move the following:

"That the members of this House do proceed to elect, under sub-rule (3) of rule 254, in the manner required by sub-rule (1) of rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Shri V. Kishore Chandra Deo appointed Minister."

The question is:

"That the members of this House do proceed to elect, under sub-rule (3) of rule 254, in the manner required by sub-rule (1) of rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Shri V. Kishore Chandra Deo appointed Minister."

*The motion was adopted.*

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